

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 118  
IA/370(AHM)2020  
IA/804(AHM)2020  
in  
CP(IB)/127(AHM)2017

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Asset Reconstruction Company (India) Ltd  
V/s  
Neesa Leisure Ltd

.....Applicant

.....Respondent

**Order delivered on ..02/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Nidhi Prajapti on behalf of Mr. Nandish Chudgar,  
Advocate.  
For the Respondent : Mr. Jay Kansara, Advocate.  
Mr. Shivam Parikh, Advocate is present.

**ORDER**

IA 370 of 2020 is filed by RP directing the Suspended Management to furnish some documents and papers.

We heard Ld. Counsel for the RP and Ld. Counsel for the Suspended Management.

Ld. Counsel appearing for the Suspended Management states that the Suspended Management has handed over all the documents. Without going into this controversy, we note that the Suspended Management is duty bound to extend every co-operation to the RP for successful completion of CIRP. We direct them to extend the documents called for, already has not been done and whatever has been left, within seven days. *to hand over Sc.*

With this IA 370 of 2020 is allowed and disposed of.

IA 804 of 2020 is filed by RP directing the Suspended Management to furnish some documents and papers.

We heard Ld. Counsel for the RP and Ld. Counsel for the Suspended Management.

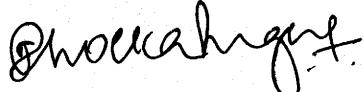
Sudha

*Chockalingam*


*[Signature]*

Ld. Counsel appearing for the Suspended Management states that the Suspended Management has handed over all the documents. Without going into this controversy, we note that the Suspended Management is duty bound to extend every co-operation to the RP for successful completion of CIRP. We direct them to hand over the documents called for already has not been done and whatever has been left, within seven days.

With this IA 804 of 2020 is allowed and disposed of.



**(CHOCKALINGAM THIRUNAVUKKARASU)**  
**MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)**  
**MEMBER (JUDICIAL)**